COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

<u>APPEAL NO. 112 OF 2017 & IA NOS. 312 & 1133 OF 2017</u>

Dated: 20th December, 2017

Present: Hon'ble Mr. I. J. Kapoor, Technical Member

Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

M/s IL & FS Energy Development Company Ltd.

.... Appellant(s)

Vs.

Madhya Pradesh Electricity Regulatory Commission & Ors.

. Respondent(s)

Counsel for the Appellant(s) : Ms. Shikha Ohri

Ms. Ananya Mohan

Counsel for the Respondent(s) : Mr. Venkatesh

Ms. N. Bhattacharya Mr. Vikas M. for R-1

Mr. Nitin Gaur for R-3

<u>ORDER</u>

List the matter on **02.01.2018**.

(Justice N. K. Patil) Judicial Member (I.J. Kapoor) Technical Member

ts/tpd